

ITEM NO.14 Court 3 (Video Conferencing) SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 12122-12123/2018

MUNICIPAL CORPORATION OF GR. MUMBAI Appellant(s)

VERSUS

ANKITA SINHA & ORS. Respondent(s)

IA No. 182505/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 182504/2018 - STAY APPLICATION)

WITH

C.A. No. 86/2019

IA No. 2559/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 2557/2019 - STAY APPLICATION)

C.A. No. 5902/2019

(FOR ADMISSION and IA No.110748/2019-EX-PARTE STAY)

SLP(C) No. 6732/2021

(FOR ADMISSION and I.R. and IA No.54765/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.54764/2021-PERMISSION TO
FILE PETITION (SLP/TP/WP/..))

SLP(C) No. 5930/2021

(FOR ADMISSION and I.R. and IA No.51526/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT.)

SLP(C) No. 6733/2021

(FOR ADMISSION and I.R. and IA No.55710/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.55711/2021-EXEMPTION FROM
FILING O.T. and IA No.55709/2021-PERMISSION TO FILE PETITION
(SLP/TP/WP/..))

Diary No(s). 11655/2021

(FOR ADMISSION and I.R. and IA No.61227/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.61226/2021-PERMISSION TO
FILE PETITION (SLP/TP/WP/..))

Diary No(s). 13789/2021

(FOR ADMISSION and I.R. and IA No.70828/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.70826/2021-PERMISSION TO
FILE PETITION (SLP/TP/WP/..) and IA No.70827/2021-PERMISSION TO
FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 13811/2021

(FOR ADMISSION and I.R. and IA No.70079/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.70078/2021-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Diary No(s). 13890/2021

(FOR ADMISSION and I.R. and IA No.70708/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.70705/2021-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

C.A. No. 2897/2021

(IA No.82165/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.82164/2021-STAY APPLICATION and IA No.82163/2021-PERMISSION TO FILE APPEAL)

SLP(C) No. 11426/2021

(FOR ADMISSION and I.R. and IA No.80006/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.80004/2021-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.80007/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 11427/2021

(FOR ADMISSION and I.R. and IA No.80684/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.80683/2021-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Diary No(s). 16948/2021

(IA No.92134/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.92133/2021-EX-PARTE STAY and IA No.92132/2021-PERMISSION TO FILE APPEAL)

SLP(C) No. 11798/2021

(IA No. 96991/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 12669/2021

(FOR ADMISSION and I.R. and IA No.100745/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.100747/2021-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.100967/2021-APPLICATION FOR PERMISSION.)

Diary No(s). 19534/2021

(FOR ADMISSION and I.R. and IA No.104426/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.104427/2021-EXEMPTION FROM FILING O.T. and IA No.104430/2021-EXEMPTION FROM FILING AFFIDAVIT and IA No.104425/2021-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Date : 08-09-2021 These matters were called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE HRISHIKESH ROY**

HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Parties

Mr. Anand Grover, Sr. Adv. (AC)
Ms. Astha Sharma, AOR
Ms. Mantika Haryani, Adv.
Mr. Simranjeet Singh Rekhi, Adv.

Mr. Nidhesh Gupta, Sr. Adv.
Mr. Vanshdeep Dalmia, Adv.
Mr. Harish Vasudevan, Adv.
Ms. Nishtha Kumar, AOR
Ms. Japneet Kaur, Adv.
Ms. Vriti Gujral, Adv.
Ms. Pallavi Singh, Adv.

Mr. Sanjay Parikh, Sr. Adv.
Mr. Abhimanue Shrestha, AOR
Mr. Satwik Parikh, Adv.,
Mr. Divyansh Khurana, Adv.

Mr. Gopal Shankaranarayanan, Sr. Adv.
Mr. James P. Thomas, AOR
Mr. K. K. Vinosh, Adv.
Mr. Apzal Ansari, Adv.

Mr. V. Giri, Sr. Adv.
Mr. Abhilash M.R., Adv.
Mr. Sayooj Mohandas. M, Adv.
Mr. Amith Krishnan, Adv.
Mr. M. Thangathurai, Adv.
Mr. Sandeep Singh, AOR

Mr. Mukul Rohatgi, Sr. Adv.
Mr. V. Giri, Sr. Adv.
Mr. Abhilash M.R., Adv.
Mr. Sayooj Mohandas. M, Adv.
Mr. Amith Krishnan, Adv.
Mr. M. Thangathurai, Adv.
Mr. Sandeep Singh, AOR

Mr. Krishnan Venugopal, Sr. Adv.
Mr. Mahesh Agarwal, Adv.
Mr. Rohan Talwar Adv.
Mr. Shivendra Singh, Adv.
Mr. E. C. Agrawala, AOR

Mr. Sajjan Poovyya, Sr. Adv.
Mr. Anand Kumar Shrivastava, Adv.
Ms. Priyansha Indra Sharma, Adv.
Mr. Sharan Balakrishnan, Adv.
Mr. Pratibhanu Singh, Adv.
Mr. Arpit Shukla, AOR

Ms. Aishwarya Bhati, Adv.
Mr. Gurmeet Singh Makker, AOR
Ms. Ruchi Kohli, Adv.
Mr. Shiv Mangal Sharma, Adv.
Mr. Bhuvan Mishra, Adv.

Mr. Jaideep Gupta, Sr. Adv.
Mr. C.K. Sasi, AOR
Mr. Abdullah Naseeh, Adv.
Ms. Meena K.P., Adv.
Ms. Anindita Mitra, Adv.

Mr. Atmaram N.S. Nadkarni, Sr. Adv.
Mr. Ashish Wad, Adv.
Ms. Tamali Wad, Adv.
Ms. Aruna Savla, Adv.
Mr. Pimple Sharad, Adv.
Ms. Sukriti Jaggi, Adv.
Mr. Ajeyo Sharma, Adv.
Mr. Sidharth Mahajan, Adv.
Mr. Santosh Rebello Salvador, Adv.
Ms. Arzu Paul, Adv.
Mr. Adiraj Bali, Adv.
Ms. Deepti Arya, Adv.
For M/S. J S Wad And Co, AOR

Mr. Dhruv Mehta, Sr. Adv.
Mr. Ashish Wad, Adv.
Ms. Tamali Wad, Adv.
Ms. Aruna Savla, Adv.
Mr. Pimple Sharad, Adv.
Ms. Sukriti Jaggi, Adv.
Mr. Ajeyo Sharma, Adv.
Mr. Sidharth Mahajan, Adv.
Mr. Keith Varghese, Adv.
For M/S. J S Wad And Co, AOR

Mr. Siddhartha Dave, Sr. Adv.
Mr. Jobi Jose Kondody, Adv.
Mr. Alex M Scaria, Adv.
Ms. Usha Nandini V., AOR
Mr. Biju P. Raman, Adv.
Ms. Saritha Thomas, Adv.

Mr. S. Thananjayan, AOR
Ms. Promila, Adv.
Mr. K. Sakthivel, Adv.
Ms. Aaiyna Verma, Adv.
Ms. Jaswanti, Adv.

Mr. Darpan K. M., Adv.
Ms. Amrita Sharma, Adv.
Mr. Prakash S. Rao, Adv.

Mr. Rajat Jonathan Shaw, Adv.
Ms. Rashi Bansal, AOR

Mr. Bijo Mathew Joy, Adv.
Mr. Manu Krishnan G, Adv.
Mr. Seshatalpa Sai Bandaru, AOR

Mr. E. M. S. Anam, AOR
Mr. M. S. Vishnu Sankar, Adv.

Mr. A. Karthik, AOR
Mr. Enoch David Simon Joel, Adv.
Ms. Smrithi Suresh, Adv.
Mr. Saaketh Kasibhatla, Adv.
Mr. Arsh Khan, Adv.

Mr. Parsant Kumar, Adv.
Mr. Md. Shahid Anwar, AOR
Mr. Amit Singh, Adv.
Mr. Intakhab Alam, Adv.
Mr. Mohammad Naseem Mughal, Adv.
Mr. Satish Solanki, Adv.

Mr. Mukesh Verma, Adv.
Mr. Yash Pal Dhingra, AOR

Mr. Amith S.J, Adv.
Mr. Purushottam Sharma Tripathi, AOR
Mr. Mukesh Kumar Singh, Adv.

Mr. Tahir Ashraf Siddiqui, AOR

Mr. Jogy Scaria, AOR
Ms. Beena Victor, Adv.
Ms. M. Priya, Adv.
Mr. Ravi Lomod, Adv.

Mr. K.Parameshwar, AOR
Ms. A. Sregurupriya, Adv.
Mr. Prasad Hegde, Adv.

Mr. Zulfiker Ali P. S, AOR
Mr. Augustine Peter, Adv.
Ms. Lakshmi Sree P., Adv.
Ms. Sadiya Shakeel, Adv.

Mr. Amit Anand Tiwari, AAG
Dr. Joseph Aristotle S., AOR
Ms. Preeti Singh, Adv.
Ms. Ripul Swati Kumari, Adv.

Mr. Suvidutt M. A., AOR
Mrs. Anu B., Adv.

Ms. Vijayalakshmi Raju, Adv.
Mrs. Dhanya C., Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Arguments concluded.

Judgment reserved.

Written submissions by the parties be filed
within one week from today.

(NEETU KHAJURIA)
COURT MASTER

(VIDYA NEGI)
COURT MASTER